

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-266(ND)2019

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.02.2019**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon
Buildcon Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

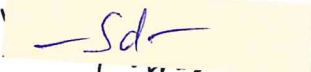
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Present: Ms. Shivani Kadan and Mr. Akshay Goel, Advocates for the
Petitioner
Ms. Aashima Singhal, Advocate for the Respondent

ORDER

Ms. Aashima, Advocate has put in her appearance on behalf of the Corporate Debtor. She prays for some time to file her reply. Let the same be filed.

To come up for arguments on 8th March, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)